

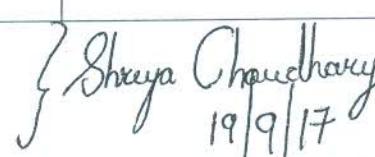
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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.239/KB/2017
C.P.-1104/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Hou King Thain (Chingsue Tannery Pvt.Ltd) -Versus- Registrar of Companies, W.B		
Under Section		560 (6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	SHREYA CHAUDHARY, ADVOCATE]		Petitioner	 19/9/17

ORDER

Ld. Counsel for the Petitioner is present.

Heard. Admit. ROC's report has been filed by the petitioner which may be kept on record. Reserved for order.


JINAN K.R.
Member (J)


Vijai Pratap Singh
Member (J)